

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT**

**WESTERN ZONE BENCH, PUNE**

**Original Application No. 111/2024WZ**

**Earlier Original Application No. 273/2024 PB (LP)**

**In re: News item appearing in Hindustan Times dated 12.02.2024 titled  
'Layer of toxic foam floats on surface of Indrayani River in Pune'**

***Suo Motto***

**..... Applicant**

**V/S**

**Alandi Municipal Council Alandi & Others**

**..... Respondents**

**Reply affidavit filed by respondent No. 8**

**(Alandi Municipal Council Alandi)**

I, Kailas Ramesh Kendre, Age: 34 Years, Occ: Chief Officer, Alandi Municipal Council, having add: Alandi, District – Pune, on behalf of respondent No. 8 do hereby solemnly affirm and state on oath as under.

1. I state that I am filing present affidavit in reply to the *Suo Motto* petition in respect of toxic foam layer surfacing on Indrayani river.

2. I state that river Indrayani flows East-West and originates at Lonavala. The river flows through Pimpri Chinchwad before reaching Alandi. The villages namely Kudalwadi, Chikhali, Talawade and Moshi are situated in the upstream region of Indrayani river before reaching Alandi. I have filed a sketch denoting the topography of adjacent villages and flow of the river.
3. I further say that in above mentioned villages there are large number of industries and industrial complexes which are situated in the upstream area and the possibility that the untreated effluent being discharged in the Indrayani river cannot be ruled out.
4. I further state that Indrayani river flows with untreated industrial chemical effluents from Upper Stream without treatment. I further say that to my knowledge, there is no chemical factory in the vicinity of Alandi Municipal Council near Indrayani river.
5. I say that the toxic foam layer is formed in the upper part of Indrayani river before it enters Alandi. I further say that Alandi Municipal Council is not responsible for the formation of toxic foam layer in Indrayani river.

The contents of the above affidavit are true and correct to the best of my knowledge and belief. Hence this affidavit.

Pune

Date: 07/01/2025

(Kailas Ramesh Kendre)

Chief Officer

Alandi Municipal Council

Respondent No. 8



(Adv. Abhijit M. Hartalkar)

Advocate for respondent No. 8



08 JAN 2025

